

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 1899/2014

BANDEY

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 24/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Tushar Bakshi, Adv.

For Respondent(s)

Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is
complete.

Original records from the Courts below have been
received.

No additional documents have been filed.

Matter stands complete. Registry to process the matter
for being listed before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.08.27
16:27:58 IST
Reason:

(RACHNA GUPTA)
Registrar